THE HIGH COURT OF MEGHALAYA SHILLONG

No. HCM-II/370/2013/2394

Dated Shillong the 14th August, 2014

NOTIFICATION

As per Notification No. K-11019/01/2014-US.I (iii) dated 12th August, 2014 received from Government of India, Ministry of Law and Justice, where in the President of India is pleased to appoint Shri. Justice T. Nandakumar Singh, senior most Judge of the High Court of Meghalaya, to perform the duties of the office of the Chief Justice of the High Court of Meghalaya w.e.f 13th August, 2014 upon the appointment of Shri. Justice Prafulla Chandra Pant, as Judge of the Supreme Court of India.

REGISTRAR